

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

REVIEW APPLICATION NO.170/00056/2019

IN O.A NO.170/00092/2017

DATED THIS THE 13TH DAY OF FEBRUARY, 2020

**HON'BLE DR K. B SURESH....MEMBER (J)
HON'BLE SHRI.C V SANKARMEMBER (A)**

1. The Union of India,
Ministry of Finance,
Department of Revenue,
North Block,
New Delhi-110 011.
(Represented by its Secretary).

2. Member (P & V),
Ministry of Finance,
Department of Revenue
North Block,
New Delhi-110 011.

...Review Applicants

(By Shri.V.N.Holla, Senior Panel Counsel)

Vs.

1. Shri.P S Uma Mahesh,
Joint Commissioner of Service Tax (Retired)
No.1747, "Mahashakthikrupa",
4th Cross Chinnappa Layouts,
Kammanahalli Main Road,
Bangalore-560 084.

...Review Respondent

(By Advocate Shri.H S.Anantha Padmanaba)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. The cutoff date seems to be 01.01.2011 when he entered the fourteenth year. The rule specifically says entering the 14th year, so on that date he had actually entered. Therefore, there is no ground in the RA. Dismissed. No costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K.B.SURESH)
MEMBER (J)**

/rsh/

Annexures referred to by the Applicant in RA No.170/00056/2019

Annexure RA	Copy of the order dated 13.02.2019 in OA No.92/2017 of CAT, Bangalore Bench.
Annexure RA1	Copy of the Office Order dated 2.7.1997
Annexure RA2	Copy of the Office Order dated 7.7.2004
Annexure RA3	Copy of the Office Order dated 7.5.2010
Annexure RA4	Copy of the Office Order dated 12.8.1998